

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**

IA-1508/2021 IA-1064/2021 IA-4077/2021 IA-1060/2021 IA-1056/2021  
IA-1054/2021 IA-1032/2021 IA-1025/2021 IA-1020/2021 IA-1016/2021  
IA-3884/2021 IA-5441/2021  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment  
Managers LLP & Anr.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Siddharth Bhatli, Mr/Ms. Khyati Jain in IA 5441/2021.  
Mr. Piyush Singh, Mr. Vivek Kumar,  
Ms. Hima Bhardwaj, Advocates in I.A. No. 1025 of 2021

For the Respondent: Mr Pranav Gupta, Adv, in IA 1032/2021, IA 1056/2021,  
1060/2021, 1064/2021.

Mr. Siddharth Bhatli, Mr/Ms. Khyati Jain in IA 5441/2021,  
Advs in IA 1508/2021.

Mr. Rishi K. Awasthi Mr. Avinash Ankit, Advs. in I.A. No.  
1016/2021, I.A. 1025/2021, I.A. 1032/2021, I.A. 1054/2021.

Mr. Shobhan Mahanti, Adv. In IA-4077 & IA-1508.

For the RP : Mr. Rishabh Jain, Advocate.

**ORDER**

**IA-1934/2021:-**

The Resolution Professional seek further time to comply with the order dated  
11.01.2024. One week time granted.

List the matter on **29.02.2024**.

List the remaining IAs on **29.02.2024**.

Sd/-  
**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**